

NAME OF CORPORATE DEBTOR : METCALFE PROPERTIES PRIVATE LIMITED DATE OF COMMENCEMENT OF CIRP 03-12-2025

List of Claim of Financial Creditors Class of Creditors of Metcalfe Properties private limited as on 09-03-2026

S.N.	NAME OF THE CREDITORS	DATE OF CLAIM	AMOUNT OF CLAIM FILED	DATE OF CLAIM ADMITTED	AMOUNT OF CLAIM ADMITTED	AMOUNT OF CLAIM UNDER CONSIDERATION /REJECTED	SECURITY INTEREST
1	Chahat Properties Private Limited (Related Party) Principal amount : 2,20,03,311 Interest @ 18% Rs. 93,86,069 total amount Rs. 31389380	16-12-2025	3,13,89,380	26-12-2025	2,20,03,311	93,86,069	The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot no. 739, 745, 749, 776, 755, 777, 712, 746, 700, 701, 704, 706, 714, 647, 684, 685, 686A, 689, 694, 590, 482, 238A, 395, 197F, 555, 251B , 1B , 318
2	GMI Real Estate Private Limited (Related Party) Principal amount: Rs 1,03,30,350 Interest amount @ 18% Rs. 2,55,16,413 Total amount Rs. 3,58,46,763	17-12-2025	3,58,46,763	26-12-2025	1,03,30,350	2,55,16,413	The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot no. 594, 197H, 747, 683, 686, 624A, 565, 566, 197B, 563, 566, 585, 621, 625, 626, 630, 637, 638, 639, 644, 645, 646 some plots already morgadge with PUDA but sold
3	Prabhatam Communication India Limited (Formerly Known as Space Ship Infra Private Limited) (Principal amount Rs. 50,50,500, Interest amount @ 24% Rs. 93,86,069 total amount Rs. 1,44,36,569	17-12-2025	1,44,36,569	26-12-2025	50,50,500	93,86,069	The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot no.770, 707, 319, 241

Sanjay Aggarwal, Principal amount : 31,71,087 , Interest @12% = 58,19,724 Total amount Rs. 89,90,811						The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 238A, 283 and 686E
4	02-01-2026	89,90,811	09-02-2026	31,71,087	58,19,724	
5 Harjinder Singh	02-01-2026	24,79,535	09-02-2026	24,79,535		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 107 and 108
Arora Embroidery & Cloth 6 Merchants	02-01-2026	21,60,262	09-02-2026	21,60,262		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 716 Area 200 Sq. Yards and Plot of Dispensary 1210 Sq. Yards Plot of Dispensary under Verification not available for sale
7 Chachan Rani	02-01-2026	23,42,350	09-02-2026	23,42,350		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 189A (333.30 Sq Yds) and Plot No. 725 (250 Sq Yds)
8 Guru Kripa Traders	02-01-2026	49,76,423	09-02-2026	49,76,423		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 750 , 722, 36
9 Ratika Sachamahithinan	02-01-2026	24,46,905	09-02-2026	24,46,905		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 723 and Plot No.724 (250 Sq Yds)
10 Sandhya Arora	02-01-2026	7,92,883	09-02-2026	7,92,883		The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 697 (293.33 Sq Yds)

11 Manish Chopra	02-01-2026	45,41,024	09-02-2026	45,41,024
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The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 49 , 50 , 62 , 63 and 64
(All plots 110 Sq Yds)

12 Tejpal Singh	07-01-2026	10,93,034	09-02-2026	10,93,034
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The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 325 (301.75 Sq Yds) (Found same plot allotted by Corporate Debtor to Mrs. Rosy Mendiratta also Hon'ble will decide the rightful owner after verification of documents and facts

13 Arvind Kumar	07-01-2026	6,00,000	09-02-2026	6,00,000
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The Claim filed for Registration of Plots which are sold through Power of Attorney and not Registered against Plot No. 760 (200 Sq Yds)